

DIVISION BENCH

O-118

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/85(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	CHERRY FOODGRAINS PRIVATE LIMITED Vs. ARAMBAGH HATCHERIES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|-----------------------------------|----------------------------|
| 1. | Mr. Mukul Lahiri, Senior Advocate |] For Operational Creditor |
| 2. | Ms. Puja Beriwal, Advocate |] |
| 1. | Mr. Rishav Banerjee, Advocate |] For Corporate Debtor |
| 2. | Ms. Rakhi Purnima Paul, Advocate |] |

ORDER

1. Ld. Senior Counsel / Ld. Counsel for the parties present.
2. Pleadings are complete in the matter.
3. List this matter on 03/09/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.

